

[Sh. Balram Jakhar]

12. To sum up, the progress of south-west monsoon has not been satisfactory in the northern India. However, in view of the improvement in the rainfall during the past two weeks, the situation has eased in certain parts. The coming weeks in August and September will be crucial to the kharif prospects this year. We will continue to maintain our vigilance and the Hon'ble Members may rest assured that no effort would be spared in initiating appropriate interventions at the relevant time. (*Interruptions*)

[*Translation*]

Let me explain. I told you before that this is a state subject. They used to inform the centre and a central team was sent there. It was decided by the Ninth Finance Commission that it is a subject which comes under their jurisdiction and the centre need not bother about it. All the money will be released to them in advance in four instalments.

[*English*]

We have got that part and we give them that amount.

[*Translation*]

We have already given two instalments. We shall give the third one also when the time comes. The rest is the responsibility of the State Government. (*Interruptions*)

[*English*]

MR. SPEAKER: All of you, please sit down. I must say that a good statement has been made and Members are interested in discussing what has been stated in this statement. I think we would discuss it under Rule 193 in detail. We will fix a time for this.

SHRI CHANDRA JEET YADAV: Sir, I have already given a notice under Rule 193.

MR. SPEAKER: I have said that. Under Rule 193, we will discuss it. Now, we will take up Matters Under Rule 377.

13.12 Hrs.

## MATTERS UNDER RULE 377

[*English*]

### (i) Need to set up large Public Sector Industrial Units in Gadchiroli District, Maharashtra

SHRI VILAS MUTTEMWAR (Chimur): Sir, it has been the policy of the Government to bring about controlled, balanced and uniform development throughout the country and to bring backward and undeveloped areas in the mainstream. With this purpose, 'No Industry District' Scheme was formulated for which Government announced many facilities, concessions, subsidies and relaxations also, but in the absence of proper control and guidelines neither the backward areas have been developed nor the people have been benefited.

In Maharashtra also, Gadchiroli District, which is tribal dominated, was declared 'No Industry District', but even after five years no efforts have been made either to create an industrial atmosphere or to set up any major industry there. As against it, more industries have been set up with an investment of Rs. 4000 crores in those districts of the State which are already developed.

For setting up industries in this District, the Central Government issued many 'letters of intent' and also provided credit facilities, but industries were set up in other areas. An amount up to Rs. 2 crores was made available for creating an industrial atmosphere, but the State Government could not utilise it. The important institution "SICOM" which promotes the industries, is getting very large and costly posters and advertising material printed regarding various facilities to provide the industrial atmosphere but Gadchiroli has not been mentioned in them at all.

Vadasa Desaijanj in District Gadchiroli is the most suitable place for an industrial estate and the people of the area want to develop it as "Rajiv Udyog Nagar." I would, therefore, request that an initiative for industrialisation should be undertaken by setting up a large public sector unit there and in future it should be ensured that industrial units are set up in this District only.

**(ii) Need to convert Satpura metre-gauge line into broad-gauge line and introduce Express Diesel trains between Seoni and Jabalpur, Madhya Pradesh**

[*Translation*]

KUMARI VIMLA VERMA (Seoni): Mr. Speaker, Sir, Madhya Pradesh is a large state of the country and abounds in natural and mineral wealth, but the State lacks proper transport facilities. In backward and tribal areas even today facility of only metre-gauge line is available which is not quite beneficial. Railway Ministry had formed a Committee to look into such lines which had submitted its Report 20 years back. There is a mention of Satpura Railway line of Madhya Pradesh, but for the last 20 years no action has been taken to convert this line into broad-gauge line. Till this arrangement is made, a fast train with a diesel engine between Seoni and Jabalpur should be introduced in the morning. A similar train should be introduced from Jabalpur to Seoni at 5.30 P.M. so that the Adivasi and backward people living in the area of this railway track could easily avail the facility of divisional offices, big hospitals, High Court and business centres located in Jabalpur.

Therefore, the Railway Minister should immediately take up the conversion of this narrow gauge line into broad-gauge line and till then a superfast train should be introduced.

**(iii) Need to expedite establishment of Rating Training Project at Nedumalakkunnu, Kerala**

[*English*]

SHRI K. MURALEE DHARAN (Calicut): A suitable location for Rating Training Establishment has been found by the authorities and the Deputy Director General of Shipping and other officials who have inspected the spot at Nedumalakkunnu in Kakodi Panchayath, Kozhikode District, Kerala State. 30 acres of land is proposed to be acquired for this purpose and the land owners have already given their consent and the estimate for the project is fixed at Rs. 15 crores. The place is very near to the Calicut port and Beypore port. Since there is frequent traffic, there would not be any difficulty in reaching Nedumalakkunnu. Pure water is available there and there is no question of pollution. For construction of the building, raw materials like sand, metal, granite etc., are easily available there. Calicut Corporation, Kakodi Panchayat, Citizen Committee of Calicut etc., are taking initiative and interest in the establishment of this project.

The sketch plan and other documents connected with the project have already reached the concerned offices. Despite all this, there is no further progress. I urge upon the Government to take steps for early establishment of Rating Training Project at Nedumalakkunnu.

**(iv) Need to issue 'No Objection Certificate' to the Slum-dwellers living on Government land in Bombay**

SHRI RAM NAIK (Bombay-North): There are more than 20 lakh slum-dwellers residing in Mumbai (Bombay) on lands belonging to various departments of the Central Government like Railways, Airport Authority, Salt Commissioner, Navy, Air Force and Army, Port Trust and Atomic Energy Commission. While the Government of Maharashtra have provided basic civic amenities like water,